

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-511
(IB)-373(PB)/2018

CA-2613/2019, Appeal (IBC)33/2021, Appeal no. 49/2021, IA-2756/2021, IA-1400/2022, IA-5983/2022, IA-4384/2023, IA/1806/2023, IA/1921/2023, IA/2385/2023, IA-4412/2023, IA-4541/2023, IA-4558/2023, IA-4562/2023, IA-4595/2023, IA-4644/2023, IA-4673/2023, IA-4727/2023, IA-4746/2023, IA-4946/2023, IA-5158/2023, IA-2720/2024

IN THE MATTER OF:

Indian Overseas Bank

.....Applicant

Vs.

M/s. JMD Oils Pvt. Ltd.

.....Respondent

SECTION

U/s 7 of (IBC) in Liq

Order delivered on 02.07.2024

CORAM:s

SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)

Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant : I.A. 4384, 4412,4541, 4558, 4562, 4595, 4644, 4673, 4727, 4746, 4946, 5158 of 2023 for the workmen/
applicant- Advocate Kartavya Mishra., Adv Arun Singh
in Appeal (IBC)33/2021, Adv Chandan Mishra, Adv
Satinder Tiwari in IA-1400/22

For the Respondent : IA no. 1921/23, 1806/23 and IA no.2385/23-Amit
Dhall Advocate, Adv Rakesh Wadhwa, Adv Akshay
Sharma in CA-2613/2019, Adv Chandan Mishra, Adv
Satinder Tiwari in IA-2756

For the STO : Aastha Mehta Adv, Perna Mohapatra Adv

For the Liquidator : Gautam Singhal, Adv & Rajat Chaudhary, Adv

ORDER

Due to paucity of time, list this matter on **09.08.2024.**

Sd/-

(Dr. SANJEEV RANJAN)
MEMBER (T)